ITEM NO.32 COURT NO.1 SECTION PIL-W

## SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

Miscellaneous Application No. 2048/2024 in W.P.(C) No. 335/2024

(Arising out of impugned final judgment and order dated 02-08-2024 in W.P.(C) No. No. 335/2024 passed by the Supreme Court Of India)

VANSHIKA YADAV Petitioner(s)

**VERSUS** 

UNION OF INDIA & ORS.

Respondent(s)

(IA No. 221292/2024 - MODIFICATION OF COURT ORDER)

Date: 21-10-2024 These matters were called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE J.B. PARDIWALA HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Mr. Amrish Kumar, AOR
Mr. Sunny Kadiyan, AOR

For Respondent(s) Mr. Tushar Mehta, Solicitor General

Mr. Amrish Kumar, AOR

Mr. K Parameshwar, Adv.

Ms. Kanu Agrawal, Adv.

Mr. Uday Khana, Adv.

Mr. Rajat Nair, Adv.

Mr. Mayank Pandey, Adv.

Mr. Madhav Sinhal, Adv.

Mr. Vardhman Kaushik, AOR

Mr. Nishant Gautam, Adv.

Mr. Mayank Sharma, Adv.

Mr. Ajay Kanojia, Adv.

Ms. Sanjana Mehrotra, Adv.

Mr. Shiv Mangal Sharma, A.A.G.

Ms. Nidhi Jaswal, AOR

Mr. Aaditya Aniruddha Pande, AOR

Mr. Siddharth Dharmadhikari, Adv.

Mr. Sourav Singh, Adv.

Mr. Sanjeev Kaushik, Adv.

Ms. Astha Sharma, AOR

Mr. Simranjeet Singh Rekhi, Adv.

Ms. Inderdeep Kaur Raina, Adv.

Mr. Kartikeya Rastogi, Adv.

Mr. Akshay Girish Ringe, AOR

Mr. Sabarish Subramanian, AOR

Mr. Vishnu Unnikrishnan, Adv.

Mr. C. Kranthi Kumar, Adv.

Ms. Aswani Satheesh, Adv.

Mr. Danish Saifi, Adv.

Mr. Manish Kumar, AOR

Mr. Divyansh Mishra, Adv.

Mr. Tushar Mehta, Solicitor General

Mr. Varun Chugh, Adv.

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Mr. Bijo Mathew Joy, AOR

Mr. Kailash Prashad Pandey, AOR

Mr. Hitesh Kumar Sharma, Adv.

Mr. Amit Kumar Chawla, Adv.

Mr. S.k.rajora, Adv.

Mr. Akhileshwar Jha, Adv.

Mr. Mahi Pal Singh, Adv.

Ms. Manisha Chawla, Adv.

Ms. Niharika Dewivedi, Adv.

Mr. Varun Varma, Adv.

Ms. Divya Mishra, Adv.

Ms. Suresh Kumari, Adv.

Mr. Saurabh Kumar Solanki, Adv.

Mr. Ashish Pandey, AOR

Ms. Ekta Kalra, Adv.

Ms. Meera Kaura, AOR

Mr. Jugul Kishor Gupta, AOR

Mr. Raj Narayan Singh, Adv.

Ms. Babila K.k., Adv.

Mr. Dilip Kumar, Adv.

Mr. Sagar Pahune Patil, AOR

Mr. Abhinav Raghuvanshi, AOR

## UPON hearing the counsel the Court made the following O R D E R

- 1 Mr. Tushar Mehta, Solicitor General of India submits that though the report of the High Level Committee of Experts is ready, it would be filed within a period of two weeks.
- 2 Time is extended for that purpose till 4 November 2024.
- 3 The Miscellaneous Application is accordingly disposed of.
- 4 Pending applications, if any, stand disposed of.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(SAROJ KUMARI GAUR) ASSISTANT REGISTRAR